

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION No. 751**  
ANSWERED ON 28<sup>TH</sup> APRIL, 2016

**PROPOSALS FROM KERALA GOVERNMENT**

**751. SHRIMATI P.K. SREEMATHI TEACHER:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of proposals pending with Union Government from Kerala regarding construction of bridges and roads of inter-State and economic importance and the time by which these will be sanctioned; and
- (b) the details of proposals sent to Union Government for upgradation of National Highways in Kerala State under the plan and non-plan scheme and by when these proposals would be sanctioned?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI P. RADHAKRISHNAN)

- (a) No proposal is pending with the Ministry regarding construction of bridges and roads of Inter-State and Economic Importance Scheme in the State of Kerala.
- (b) 19 number of works amounting to Rs. 142.43 crore under NH (O) Plan Scheme and 15 number of works amounting to Rs. 80.02 crore under Non-Plan scheme have been sanctioned by the Ministry in the Financial Year 2015-16 in the State of Kerala.

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